

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Friday 3rd day of May Two Thousand And Nineteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)
THE HON'BLE MR. P. MADHAVAN, MEMBER (J)

MA 310/283/2019 In OA 310/647/2015,
MA 310/282/2019 In OA 310/719/2015

1. Thamizh. M.,
S/o. B. Munavar,
Working as TGT,
GHS, Madagadipet Palayam,
Puducherry- 605 107.

...Applicant in MA. 283/2019 in O.A. 647/2015

2. Gobi Y.,
S/o Youvaradja,
Working as TGT,
GHS, Kalmandabam,
Puducherry.

...Applicant in MA. 282/2019 in O.A. 647/2015

(By Advocate: M/s. Giridhar & Sai)

Versus

1. Union of India Rep. by its
Secretary to Government (Education),
Chief Secretariat,
Puducherry;

2. The Director,
Directorate of School Education,
Puducherry;

...Respondents in both the OAs

3. Sunramanyeswara Rao. T.
P.K. Govt. High School,
Gueriampeta, Yanam;

4. Ravisankar L.
Kamban Girls Higher Secondary School,
Nettapakkam, Puducherry;

5. Jalatheeswari N.
Government High School,
Suthukeny, Puducherry;
6. Sivaraj K.,
Kasturiba Gandhi Govt. Girls High Secondary School,
Bahour, Puducherry.
....Proposed Respondents in MA. 283/2019 in O.A. 647/2015 & in
MA. 282/2019 in O.A. 719/2015

(By Advocate: Mr.R Syed Mustafa for R1 to R2
M/s. Giridhar & Sai for R3 to R6)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Both sides present.

2. These MAs have been filed by the applicants for impleading private respondents in the array of the cause title of the OA. It is submitted that the private respondents listed in the MA are necessary parties and accordingly, the MAs have been filed.
3. Learned Standing Counsel for the official respondents has no objection. Accordingly, M.A. 283/2019 in O.A. 647/2015 & MA. 282/2019 in O.A. 719/2015 are allowed. The applicants in the respective MAs are directed to carry out the corrections in the cause title of the OAs and also arrange to serve a copy of the OAs on the private respondents for which private notice is permitted.
4. Post the matter before registrar for completion of pleadings along with connected OAs viz, O.A. 647/2015, 719/2015, 720/2015 and OA721/2015.
Post the OAs before the Bench on 7.8.2019.